

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 96(ND)/ 2016

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 21.04.2017.**

NAME OF THE COMPANY: M/S Infrabuild Ltd & Ors

**SECTION OF THE COMPANIES ACT: u/s 241- 244 of the Companies Act,
2013**

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order Dated 21.04.2017

CP No. 96(ND)/ 2016 : M/S Infrabuild Ltd & Ors

Counsel for both the parties are not available. Matter is adjourned
to 8 May, 2017.


H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 21.04.2017